## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:3863 ANSWERED ON:12.08.2015 Reduction of Class IV Employees Chinnaraj Shri Gopalakrishnan

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has proposed to reduce the strength of Class IV employees in the Government offices;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has given preference to outsourcing agencies for Multi Tasking Works in the Government offices; and
- (d) if so, the reasons therefor?

## **Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

- (a) & (b): After 6thCPC all erstwhile Group D posts have been upgraded to Group C posts of Multi-Tasking Staff.
- (c) & (d): A Ministry or Department may outsource certain services in the interest of economy and efficiency and it may prescribe detailed instructions and procedures for this purpose as per basic guideline contained in Rule 178 to 185 of the General Financial Rules(GFRs),2005 and as per extant rules.